

*Ranjana Dutta*

**Before the National Green Tribunal, Eastern Zone Bench, Kolkata**  
**Original Application 143/2024/EZ**

Ranjana Dutta

...Applicant

Versus

State of West Bengal & Others.

...Respondents

**The Officer-In-Charge, Rabindra Sarobar Police Station is the  
Respondents No. 5 abovenamed.**

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Rajib Ray

Advocate

Bar Association Room No. 13,

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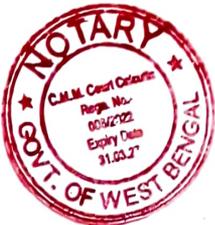
State of West Bengal & Others.

....Respondents

**The Officer-In-Charge, Rabindra Sarobar Police Station is the  
Respondents No. 5 abovenamed.**

I, Shri Goutam Ruj, son of Sri Narayan Chandra Ruj , aged about 49 years, by faith: Hindu, by occupation- Government Service, now posted as Officer-In-Charge, Rabindra Sarobar Police Station,134/1, Dr. Meghnad Saha Sarani, District: Kolkata, Pin No. 700029, do hereby solemnly verify and say as follows:-

1. I am the Inspector of Police, presently posted as Officer-in-Charge of Rabindra Sarobar Police Station, Kolkata-700029 and I have made myself acquainted with the facts and circumstances of this case and competent to affirm this affidavit.
2. That this affidavit is being affirmed in pursuant to the solemn order passed by the Hon'ble Tribunal on 24.07.2024.
3. That in compliance with the said order dated 24.07.2024, it could be ascertained that the dispute and allegations herein made in the instant Original Application, are in between the applicant and Private Respondents No. 6, 7, and 8, over the issue of causing Noise Pollution and Air Pollution due to the installation of many number of air conditioners (13 Air Conditioner machines) by the respondent no. 6, on intersection of the ground floor and the first floor of the building situated



at 22/23B, Monohar Pukur Road, PS- Rabindra Sarobar, Kolkata-29 which is just opposite to the Bed room and Drawing room cum Dining room of the applicant.

4. That, on 21.02.24 the applicant came to the Police Station and lodged complaint against Respondents No. 6, 7, and 8, for installing 13 (thirteen) Air Conditioners just opposite of her flat and windows. Accordingly the matter was diarized vide Rabindra Sarobar Police Station General Diary Entry No. 1353 dated 21.02.2024 as the matter was non-cognizable and private in nature.

Photocopy of General Diary Entry extract annexed herewith and marked as annexure 'A-1'.

5. That in compliance with the order of the Hon'ble Tribunal the sharp vigil is being maintained so that Environment of this area is not polluted and/or the basic environmental elements namely Air, water and soil is not disturbed.

6. It is therefore prayed that the Hon'ble Tribunal may pass necessary order or further orders as it deem fit and proper in the interest of justice.

7. The statements made in paragraph 1 to 4 are based on information derived from the record which are usually kept and maintained by the answering respondents in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Prepared in my office



Advocate



Deponent



  
**N. DASGUPTA**  
 Notary  
 Regn. No. 008/2022  
 3, Bankahal Street  
 Calcutta-700001

**SOLEMNLY AFFIRMED**

&  
 Declared Before me  
 on Identification Adv.

  
 NOTARY  
**N. DAS GUPTA**  
 C.M.M. Court  
 Govt. W.B.

**3 AUG 2024**

**G.D. Extract from the Movement's Daily Register**

Date	G.D. No. and Time	Subject	Remarks
21.02.2024	1353 <u>14.05 hrs.</u>	One Ranjana Dutta (63), W/o- late Dilip Kr, Dutta of 22/1E, Monohar Pukur Road, Kol-29, P.S.-Rabindra Sarobar (M-8910150857) came to this P.S. and submitted a letter addressing to OC, Sec-U4 intimating her grievance against one Suresh Kanoi, Mr. Sanjiv Kanoi and HDFC Bank authority for installing 13 (thirteen) AC machine at the junction of ground floor and 1 <sup>st</sup> floor outer wall of premises no- 22/23B, Monohar Pukur Road, Kol-29 i.e. opposite to her flats window which she appends will effect her helath and other issues noted in GDE for future reference.  <p style="text-align: right;">Sd/- S.I. S. Biswas Rabindra Sarobar P.S.</p>	

Forwarded to the

for information

.....MOVEMENT OFFICER

The.....20.....

No.

**Certified To Be True**

  
Officer-in-Charge  
Rabindra Sarobar P.S.  
Kolkata  
South East Division  
12.08.24

O/C Movement, Lalbazar

BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

O. A. NO. 143/2024/EZ

In the matter of:

Ranjana Dutta

....Applicant

-Vs-

State of West Bengal & Ors.

... Respondents.

Affidavit on behalf of the respondent  
no. 5, Officer-in-Charge Rabindra  
Sarobar Police Station

RAJIB RAY

Advocate

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